

IN THE COURT OF DISTRICT & SESSION'S JUDGE PAURI GARHWAL

**FOLLOWING TYPE OF FOR CASES HEARING ON VIDEO CONFERENCING
MODE BE TAKEN UP ON 25-05-2021**

V.C. Time: 10.30 AM-11.00 AM FOR BAIL APPLICATION

Sl.N.	Case	Name of Party	Fix for
1	Bail No-72/2021	Sandeep Bisht Vs State	Hearing
2	Bail No-86/2021	Kamal Kumar Bharti Vs State	Hearing

V.C. Time: 11.00 AM-12.15 PM FOR ARGUMENT'S FILE

3	Crl. Apl-53/2017	Lakhpat @ Lakhpati Vs State	Argument
4	Crl. Apl-42/2017	Surendra Singh Vs Saraswati	Argument
5	Crl. Apl-03/2020	Sapna Vs Shakambari	Argument
6	Crl. Apl-09/2018	Nisha Devi Vs Rajendra Prasad	Argument
7	Rent Appeal-01/2019	Atul Bhatt Vs Virendra Prasad	Argument
8	Civil Appeal-04/2019	Nafees Ahmad Vs Vijay Singh	Argument

*** For link please visit official website of District Judge Pauri. In case of difficulty, contact on help line number displayed on official website of the Court.**

Ordered by Court


Sr. Assistant

District & Session 's Judge Court
Pauri Garhwal